Annexure-7

Name of the corporate debtor: Primrose Infratech Private Limited; Date of commencement of CIRP:04.01.2019; List of creditors as on: 04.11.2024

List of operational creditors (Government dues)

(Amount in Rs.)

CA ANIL MATTA INSOLVENCY PROFESSIONAL

													/Amount in Ks.
	Details of claimant		Details o	of claim received	Details of claim admitted								
SI No.	Department Greater Noida Industrial	Government	Date of receipt		Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingen t claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verificatio n	Amount of claim not admitted	Remarks, if any
	Authority Development	Uttar Pradesh Government	15.10.2019	55,96,80,208.00	55,46,74,874.00	Secured Operational creditors against land	NA	NA	No		Nil		Claim was admited as operational creditors now converted to secured operational creditors as per consolidated evoting result dated 15.05.2024 of 13th CoC meeting.
2 E	Building New Delhi- 10002	Income Tax Department	04.10.2024	3,93,43,017.00 599,023,225.00	NIL 554,674,874,00	Operational creditors	NA	NA	No	No	Nil		The claim has been filed after a delay of approximately 2000 days, we are not in the position to admit the same
		iolai											